

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 165(ND)2017

IN THE MATTER OF:

M/s Greenfra Engineering Pvt. Ltd. .... APPLICANT / PETITIONER  
Vs.  
M/s ROC .... RESPONDENT

SECTION:

Under Section 252(3)

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :-

ORDER

Learned Counsel for the petitioner is present and mentions about the new petition filed. Representative of the ROC is also present and seeks some time to file reply to the petition filed by the petitioner.

Four weeks time is granted to file the reply.

Post the matter on 18.9.2017.

— Sd —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017